

DIVISION BENCH

ITEM NO. 115

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 296/2022 IN CP (IB) No. 489/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	M/S PALLIA TRANSPORT COMPANY V/S M/S RNV HOSPITALITY SERVICES PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:

Sh. Krishna Dev Vyas, Adv.

: *For the Financial Creditor*

Sh. Shrey Sharma, Adv.

: *For the Applicant in IA No. 296/2022*

ORDER

IA No. 296/2022

- 1. In compliance of the order dated 14th March, 2023, the reply on behalf of RoC has been filed with the Registry with an advance copy having already been supplied to the Ld. Counsel opposite. The said reply is taken on record.**
- 2. Let the matter be adjourned for further hearing on 17th July, 2023.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

19th May, 2023

*Bipul Kumar Tiwari
(Stenographer)*